

12.47 hrs.

ESTIMATES COMMITTEE**Forty-ninth Report**

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Forty-ninth Report of the Estimates Committee on the Ministry of Petroleum and Chemicals—Fertilizers.

PUBLIC ACCOUNTS COMMITTEE**Twenty-fourth and Twenty-fifth Reports**

SHRI M. R. MASANI (Rajkot) : I beg to present the following Reports of the Public Accounts Committee :—

(1) Twenty-fourth Report on Para 18 of Audit Report (Civil) on Revenue Receipts, 1966, and Audit Report (Civil) on Revenue Receipts, 1967, relating to Customs and Union Excise Duties.

(2) Twenty-fifth Report on Appropriation Accounts (Civil) 1965-66 and Audit Report (Civil), 1967, relating to the Ministries of Home Affairs, Labour, Employment and Rehabilitation (Department of Rehabilitation) and Tourism and Civil Aviation.

COMMITTEE ON PUBLIC UNDERTAKINGS**Eleventh Report**

श्री डा० ना० तिवारी (गोपालगंज) : श्रीमान्, मैं नेशनल मिनरल डेवलपमेंट कारपोरेशन लिमिटेड के बारे में सरकारी उपक्रमों सम्बन्धी समिति का 11वां प्रतिवेदन पेश करता हूँ।

MOTION FOR ELECTIONS TO COMMITTEES**Committee on Estimates**

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to move :

"That the members of this House do proposed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules

of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the terms beginning on the 1st May, 1968, and ending on the 30th April, 1969."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1968, and ending on the 30th April, 1969."

The motion was adopted.

COMMITTEE ON PUBLIC ACCOUNTS

SHRI M. R. MASANI (Rajkot) : I beg to move :—

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1968, and ending on the 30th April, 1969."

MR. SPEAKER : The question is :

"That the member of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1968, and ending on the 30th April, 1969."

The motion was adopted.

SHRI M. R. MASANI : I beg to move :—

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1968, and ending on the 30th April,

[Shri M. R. Masani]

1969, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1968, and ending on the 30th April, 1969, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

Committee on Public Undertakings

श्री डा० ना० तिवारी (गोपालगंज) : अध्यक्ष महोदय, मैं निम्न प्रस्ताव पेश करता हूँ :—

"कि इस सभा के सदस्य, लोक सभा के प्रक्रिया तथा कार्य-संचालन सम्बन्धी नियमों नियम 312-ख के उपनियम (1) द्वारा अपेक्षित रीति से, 1 मई, 1968 से आरम्भ होने वाली और 30 अप्रैल, 1969 को समाप्त होने वाली अवधि के लिए सरकारी उपक्रमों सम्बन्धी समिति के सदस्यों के रूप में कार्य करने के लिये अपने में से दस सदस्यों को चुने।"

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1968 and ending on the 30th April, 1969."

The motion was adopted.

श्री डा० ना० तिवारी : अध्यक्ष महोदय, मैं यह प्रस्ताव पेश करता हूँ :—

"यह सभा राज्य सभा से सिफारिश करती है कि राज्य सभा 1 मई, 1968 से आरम्भ होने

वाली और 30 अप्रैल, 1969 को समाप्त होने वाली अवधि के लिए इस सभा की सरकारी उपक्रमों सम्बन्धी समिति के साथ सहयोजित करने के लिए राज्य सभा से पाँच सदस्य नामनिर्दिष्ट करने के लिए सहमत हों और राज्य सभा द्वारा इस प्रकार नामनिर्दिष्ट सदस्यों के नाम इस सभा को बतायें।"

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1968 and ending on the 30th April, 1969 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

12.48 hrs

DEMANDS FOR GRANTS, 1968-69—contd.

Ministry of Food, Agriculture, Community Development and Co-operation—contd.

MR. SPEAKER : The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Food, Agriculture, Community Development and Co-operation. We have still got five hours which is the balance of the time for the Food debate. And today we have the Non-official business from 4-00 P.M. or so. Therefore it will overflow to Monday. The hon. Minister will reply on Monday, I think, by about 3 o'clock or 4 o'clock. Let us fix up the time on Monday.

Shri B. N. Bhargava.

12.49 hrs.

[Mr. Deputy Speaker In the Chair].

श्री डा० ना० भागंब (भजमेर) : माननीय अध्यक्ष महोदय, मैं खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय द्वारा प्रस्तुत